



Recovery Division
Southern Regional Office

Tel: 044-2888 0222
Email ID: recovery@sro.sebi.gov.in

Order releasing of Bank/Post office Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 12071 & 12072 of 2024
Recovery Certificate No. 7700 of 2024

The Principal Officer/Chairman & Managing Director / CEO

All the Banks/Post Offices in India
NSDL/CDSL, Mumbai
All Mutual Funds
The Postmaster of all the Post Offices in India

1. Whereas **Recovery Certificate No. 7700 of 2024** dated **February 26, 2024** had been drawn up by the Recovery Officer, against **M Hemasairam (PAN: ANLPM1562B)** for a sum of **Rs. 5,96,000/-** along with interest and costs in respect of the said certificate in the above Recovery Proceedings.
2. And whereas Notice of Attachments in the above proceedings were issued vide AP No. **12071 & 12072 of 2024 dated March 20, 2024** attaching the bank/post office accounts /demat accounts / mutual fund folios of the Defaulter;
3. And whereas SEBI has now recovered a sum of **Rs.7,05,240/-** (Rupees Seven Lakhs Five Thousand Two Hundred and Forty only) which includes interest and costs towards full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the Bank/Post office accounts/ Lockers, Demat Accounts and Mutual Fund Folios of **M Hemasairam (PAN: ANLPM1562B)** attached, if any, pursuant to the above said notice/s of attachments.

Given under my hand and seal at Chennai on this **May 11, 2026**.

Recovery Officer

Seal



Copy to:

M Hemasairam
D No-1-1821, Velampalam,
Srikalahasthi, Chittoor District,
Andhra Pradesh – 517644

सलमानु के के
SALMANU K K
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड, चेन्नई
Securities and Exchange Board of India, Chennai